

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1718
(ANSWERED ON 13.03.2025)

MEASURES TAKEN TO FILL VACANT POSTS IN GROUP A SERVICES

1718. SHRI RYAGA KRISHNAIAH:

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of sanctioned and vacant posts of IAS/IPS and other group A services in the country, State-wise;
- (b) the number of posts of IAS/IPS that are currently vacant in Andhra Pradesh to which promotion will be done through direct recruitment and from State services and the steps being taken by the Central Government to fill these posts at the earliest;
- (c) the steps taken to increase training/capacity building institutions; and
- (d) whether State Government has made any demand to the Central Government to fill these posts?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): As on 01.01.2024, the total authorised strength (sanctioned) and vacant posts of Indian Administrative Service (IAS), Indian Police Service (IPS) & Indian Forest Service (IFS) officers is placed as **Annexure-A**.

Occurrence and filling up of vacancies is a continuous process. It is the endeavour of Central Government to fill a vacant post expeditiously.

The sanction strength and in-position of IAS, IPS and IFS officers are also available in public domain at the following link:

IAS - <https://easy.nic.in/civilListIAS/Home/ViewList> >Browse the Civil List-Civil list as on 01.01.2024.

IPS - <https://ips.gov.in/civil list>> IPS Civil list 2024.

IFS - <https://ifs.nic.in/civil list>> IFS Civil list 2024.

Under Mission Karmayogi Scheme, online courses may be consumed on iGOT Karmayogi platform by all Government Servants (including IAS/IPS officers) as per their competency requirement.

Annexure-A

S.NO	Cadre	For IAS officers as on 01.01.2024		For IPS officers as on 01.01.2024		For IFS officers as on 01.01.2024	
		Total Authorized Strength (sanctioned)	Vacancy	Total Authorized Strength (sanctioned)	Vacancy	Total Authorized Strength (sanctioned)	Vacancy
1	Andhra Pradesh	239	29	144	13	82	30
2	AGMUT	542	130	457	42	302	105
3	Assam- Meghalaya	263	50	195	33	142	51
4	Bihar	359	115	242	17	74	25
5	Chhattisgarh	202	33	142	13	153	35
6	Gujarat	313	53	208	14	125	55
7	Haryana	215	41	144	16	58	10
8	Himachal Pradesh	153	40	94	10	114	26
9	Jharkhand	224	32	158	11	142	47
10	Karnataka	314	41	224	31	164	45
11	Kerala	231	79	172	38	107	40
12	Madhya Pradesh	459	66	319	48	296	81
13	Maharashtra	435	89	317	18	206	59
14	Manipur	115	27	91	25	58	34
15	Nagaland	94	36	80	16	45	14
16	Odisha	248	59	195	63	141	61
17	Punjab	231	40	172	29	61	19
18	Rajasthan	313	51	222	14	145	44
19	Sikkim	48	13	32	4	30	3
20	Tamil Nadu	394	61	276	42	152	51
21	Telangana	208	38	139	9	81	24
22	Tripura	102	25	69	3	60	13
23	Uttarakhand	126	15	75	5	112	43
24	Uttar Pradesh	652	78	541	42	217	99
25	West Bengal	378	75	347	30	126	28
	TOTAL	6858	1316	5055	586	3193	1042
